

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 3889/2025

GURUMEL SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

FOR ADMISSION and I.R.

IA No. 147376/2025 - EXEMPTION FROM FILING O.T.

Date : 09-12-2025 This matter was called on for hearing today.

For Appellant(s) :

Mr. Abhimanyu Yadav, Adv.
Ms. Manjeet Chawla, AOR
Ms. Jyoti, Adv.
Ms. Usha Pant Kukreti, Adv.

For Respondent(s) : Mr. Ankit Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Only Memo of appearance has been filed by the sole respondent on 24.07.2025. Let vakalatnama be filed as per rules.

Scanned soft copies of High Court and Trial Court Records are still awaited despite reminder. Let a D.O. letter be issued.

List again on 09.01.2026.

Let copy of the ROP be furnished to the concerned AOR for information and compliance.